

(d) As per the Public Enterprises Survey 2000-2001 (Vol. I) published by the Department of Public Enterprises, there were 250 Central Public Sector Enterprises as on 31-3-2001. Some of the general steps taken by the Government to improve their management and functioning, include professionalisation of the PSU Boards, periodic performance review meeting by the administrative ministries, reduction of surplus manpower through VRS, technology upgradation, organisational and capital restructuring including formation of joint ventures etc. The concerned Administrative Ministries/Departments are taking necessary action in this respect.

Disposal of surplus land of VSNL

***3. SHRI PRITHVIRAJ CHAVAN:** Will the Minister of DISINVESTMENT be pleased to state :

(a) whether Government are considering floating a separate company to dispose of surplus land available with the VSNL;

(b) whether any agreement has been reached with the new management of VSNL;

(c) whether permission to float a new company will have to be taken from US Securities and Exchange Commission; and

(d) if so, the details thereof ?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) to (d) The Agreement entered into by the Government with the Strategic Partner of VSNL envisages the demerger of identified surplus land into a separate new company pursuant to a scheme of arrangement in terms of provisions of Section 391—394 of Companies Act, 1956. The Strategic Partner has undertaken that it shall take and cause to be taken all necessary measures/steps, which would include any legal formalities that may be necessary, for implementation of the scheme of arrangement.

National Judicial Commission

***4. SHRI C.P. THIRUNAVUKKARASU:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government are considering to form a National Judicial Commission for making appointments in Judiciary; and